

By Fax/Speed Post/email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/623/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri D. Ullah,,
District and Sessions Judge,
Cachar, Silchar

Dated Guwahati the 13th February, 2019.

Sub: **Headquarter Leave Permission.**

Ref:- Your letter No. JCD.I/18/19/620 date 12.02.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Station Leave permission from 14.02.2019 to 19.02.2019 to attend 'National Conference on Economic Offences- emerging Dynamics & Dimensions', at the Coimbatore Regional Centre of Tamil Nadu State Judicial Academy, has been ~~rejected~~/granted. The senior most Judicial Officer at the Station will remain in charge of your court and office in your absence.

Yours faithfully,

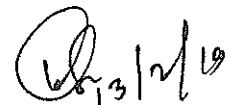
Sd/-

JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/624/A, dated 13.02.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.



JOINT REGISTRAR (VIGILANCE)

Rajan.

By E mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/ 627 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri D. Ullah,
District & Sessions Judge,
Cachar.

Dated Guwahati the 13th February, 2019.

Sub: Earned Leave with Station Leave Permission.

Ref:- Your letter No. JCD.I/18(A)/19/399 Dated 30.01.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for 16 (sixteen) days Earned Leave w.e.f. 05.03.2019 to 20.03.2019 (prefixing 3rd & 4th March/2019 and suffixing 21st to 24th March/2019), along with station leave permission, has been granted/~~rejected~~, subject to the submission of leave admissibility report from the office of the Principal Accountant General (A&E), Assam, Guwahati.

Further, you are requested to hand over charge of your Court and office to the Civil Judge and Assistant Sessions Judge No. 1, Cachar before proceeding on leave.

Yours faithfully,

Sd/-

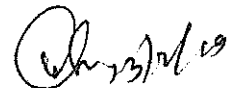
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/ 628-630 /A, dated 13.02.19
Copy to:

1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of duly filled in leave application in the prescribed format in respect of the concerned officer is enclosed herewith for necessary action from your end.

2. The Civil Judge and Assistant Sessions Judge No. 1, Cachar.

3. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

